

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.214 – IA 34 of 2022
In
CP(IB) 300 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Reliance Commercial Finance Ltd
V/s
Rutika Creations Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..11/07/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Adv., Mr. Sumit Parikh a.w. Liquidator, Ms. Bhavi Shah.
For the Respondent :

ORDER

IA 34 of 2022

Learned counsel for the Liquidator a.w. Liquidator Ms. Bhavi Shah undertakes to file certificate with respect to closure of the liquidation account of the Liquidator after distribution of the assets within two weeks.

List for hearing on 26.08.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**